

(b) whether Government of India has taken this matter in the United Nations or any other agency for the safety of the students and people working abroad;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) : (a) 238 incidents of attack/assault on Indian nationals in various countries have been reported in the last 3 years.

(b) to (d) Such incidents are taken up with the Governments of the country concerned through official channels.

Instructions to various Departments/Organisations

3571. SHRI SABIR ALI :

SHRI MOHAMMED ADEEB :

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) the instructions given by his Ministry to various Departments and Organisations for dealing with the Members of Parliament and their communications;

(b) whether it is a fact that those instructions being observed more in violation than in compliance by most of the Departments and Organisations; and

(c) the further steps Government propose to take to ensure proper observance of the instructions relating to Members of Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANSAMI) : (a) Apart from the provisions in the Conduct Rules, and the Manual of Office Procedure, Government has issued detailed instructions on the conduct of Government servants in official dealings and correspondence with Members of Parliament. The instructions have been reiterated from time to time.

(b) No, Sir. On a few occasions when complaints were received, they were taken up with the authorities concerned and pursued.

(c) The need for observance of the instructions is reiterated from time to time as and when felt necessary.

SC/ST/Muslims in Selection Committees/Boards

3572. SHRI MOHAMMED ADEEB :

SHRI SABIR ALI :

Will the PRIME MINISTER be pleased to state:

(a) whether there are any instructions of Government to various Departments and Organisations to include representatives of SC/ST and Muslims in the Selection Committees and Selection Boards;

(b) if so, the details thereof;

(c) the details of those Departments and Organisations which are not implementing it; and